

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ SHRI. M. A. BHOSLE
COURT 32 ASST SESSION JUDGE
CIVIL CAUSE LIST DATED 25-09-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
<u>ORDER</u>				
1	Commercial Suit	100156/2019	M/s. Chetana Book Depot Vs National English High School	Sudhakar G. Lakhani
<u>WRIT OF SUMMONS</u>				
At 11.00 AM Morning Session				
2	Commercial Suit	100228/2019	Canara Bank Vs Mahendraprasad Ramnarayan Patel	Rajkumar K. Shukla Law Firm
3	Commercial Suit	100019/2020	M/s. Esteem Industries Pvt Ltd Vs M/s. Sunani Enterprises	Sachin A. Bhaskar
<u>ORDER</u>				
4	Commercial Suit	100157/2020	Union Bank of India Vs Sundra Tours and Travels	Manish D. Tiwari and Associates
<u>DIRECTIONS</u>				
5	Commercial Suit	100420/2020	Laxmiraj Distributors Private Limited Vs M/s. Chamunda Engineering	Reeti Law Associates
<u>WRITTEN STATEMENT</u>				
6	Commercial Suit	100151/2019	Ramchand Atmaram Nagpal Vs Ronchere Hospitality	Miss. Rekha C. Shukla
7	Commercial Suit	100204/2019	M/s. Parekh Sales Corporation Vs M/s. Ashok Fabs	M/s. Shukla and Associates
8	Commercial Suit	100033/2020	Siyaram Silk Mills Ltd Vs Mr. Dhiren Desai	Shah Legal
9	Commercial Suit	100041/2020	Ramchand Atmaram Nagpal Vs Reena Tinaaz Pvt. Ltd.	Miss Rekha C. Shukla
<u>FOR TAKING STEPS</u>				
10	Commercial Suit	100190/2020	M/s. Infinity Industries Pvt Ltd Vs M/s. Jyoti Paper Udyog Ltd	Rajan Pillai

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11	Commercial Suit	100203/2019	Mr. Rajesh Bhanushali Vs M/s. Vimal Freight International	Ashutosh M. Mantri
<u>AFFIDAVIT OF SERVICE</u>				
12	Commercial Suit	100166/2020	Dena Bank Vs Govind Gopal Lokhande	Mr. A. S. Ramesan
13	Commercial Suit	100042/2019	Ambalal Sardarmalji Chowhan Vs Neev Realtors	Mr. Ramesh Jain and Mrs. Kusum Jain
<u>REPORT</u>				
14	Commercial Suit	100074/2020	Indian Bank (PSU) Vs M/s. Alia Jari Arts	Jitandra P. Patil
15	Commercial Suit	100076/2020	Indian Bank (PSU) Vs M/s. ARFA Leather Art	Jitandra P. Patil
<u>SUMMONS FOR JUDGEMENT HEARING</u>				
16	Commercial Suit	100072/2020	RKB Global Pvt Ltd Vs Jugal Kishor Bhajanlal Didwania	Ashwin Ankhad and Associates
17	Commercial Suit	100129/2020	Eureka Forbes Limited Vs Mr. P. R. Bhosale	Navdeep Vora and Associates
18	Commercial Suit	100137/2020	Ultratech Cement Ltd Vs Amit Ruparel	Mahajan and Manajan
19	SUMMONS FOR JUDGT	100107/2019	Ultratech Cement Ltd Vs Amit Ruparel	Mahajan and Manajan

(Main Matter SUMMARY CIVIL SUIT/0101364/2018)